

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR K BABU

Petition(s) for Special Leave to Appeal (C) No(s). 12574/2013

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION . & ORS.

Respondent(s)

Date : 14-11-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Satya Mitra, AOR

For Respondent(s)

Ms Sudha Pal, Adv.

Ms Nandani Gupta, Adv.

Mr Krishna Kumar, Adv.

Dr. (mrs.) Vipin Gupta, AOR

Mr. Akshat Kumar, AOR

Ms Swarupama Chaturvedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 3/1 to 3/6 and 4/1
to 4/3 but none has entered appearance.

Counter affidavit has already been filed by respondent
nos. 3 and 4.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

K BABU
Registrar